

RICULTURE :

(Hons.) - Agriculture, Horticulture,
Ag.) - Agronomy, Soil Science,
ulture, Agriculture Extension

OMA :

lture

Cyber Law, Buisness Law,
Law and Information Security
Ioma in Taxation Law

ATION :

ucation

ORMAL EDUCATION :

ulation Education

CATE

uidance & Counseling,

Journalism

Management & Heritage Promotion

CAL EDUCATION :

of Physical Education & Sports

Physical Education & Sports

URSES

s and Computer Science

e Engineering

d Sensor System,

ngineering

ntegrated Course)

Ed., B.Com. B.Ed., B.P.Ed., M.P.Ed.

nity Organization & Development

Social Work

elfare

देश का प्रथम विश्वविद्यालय

/कार्यशालाओं का निरंतर आयोजन

वैद्युत विकास गतिविधियों में युवा सहभागिता

e-mail एवं मोबाइल नंबर अवश्य दें)

सूचनांकन, प्रेडिग सिस्टम

राष्ट्रीय शिक्षा नीति 2020 के अनुसार है।

MISSION BROCHURE

DOWNLOADED FROM

v.vikramuniv.ac.in

swvvujain@gmail.com

ntact 0734-2514271

G-91137/4

Directorate of Aviation
Govt. of Chhattisgarh

FORM A

PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF COPPERTUN BREWING PRIVATE LIMITED

RELEVANT PARTICULARS

	COPPERTUN BREWING PRIVATE LIMITED
1. Name of Corporate Debtor	COPPERTUN BREWING PRIVATE LIMITED
2. Date of incorporation of Corporate Debtor	03-07-2015
3. Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies-Bilaspur, Chhattisgarh
4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U15531CT2015PTC001797
5. Address of the registered office and principal office (if any) of Corporate Debtor	H.No. 962/3, 'Prem Bhawan' Panchsheel Nagar, Raipur, Chhattisgarh- 492001 IN
6. Insolvency commencement date in respect of Corporate Debtor	12-05-2022
7. Estimated date of closure of insolvency resolution process	07-11-2022
8. Name and Registration number of the insolvency professional acting as Interim Resolution Professional	Rahul Mishra Reg. No.: IBBI/IPA-001/IP-P02556/2021-2022/13880
9. Address & email of the interim resolution professional, as registered with the board	Rahul Mishra & Associates, Chartered Accountant, Mishra Bhawan, Tatyapara Chowk, Behind Shivaji Statue, Raipur, Chhattisgarh -492001 Email: rahulmishraca@gmail.com
10. Address and e-mail to be used for correspondence with the Interim Resolution Professional	Rahul Mishra & Associates, Chartered Accountant, Mishra Bhawan, Tatyapara Chowk, Behind Shivaji Statue, Raipur Chhattisgarh 492001 Email: cirp.cbpl@gmail.com
11. Last date for submission of claims	26-05-2022
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	Not Applicable
13. Names of insolvency professionals identified to act as authorised representative of creditors in a class (three names for each class)	Not Applicable
14. (a) Relevant forms available at (b) Details of authorized representatives are available at:	(a) Weblink: https://ibbi.gov.in/home/downloads (b) Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal, Cuttack Bench has ordered the commencement of a corporate insolvency resolution process of the **COPPERTUN BREWING PRIVATE LIMITED** on 12-05-2022.

The creditors of **COPPERTUN BREWING PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 26-05-2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA-NotApplicable

Submission of false or misleading proofs of claim shall attract penalties.

Date: 14.05.2022

Place: Raipur

Interim Resolution Professional for Coppertun Brewing Private Limited
Rahul Mishra
Reg. No.: IBBI/IPA-001/IP-P02556/2021-2022/13880



ON LINE AUCTION

Canara Bank

GOVERNMENT AUCTIONEERS

12, 13, 14, 15, 16, 17, 18, 19, 20, 21, 22, 23, 24, 25, 26, 27, 28, 29, 30, 31, 32, 33, 34, 35, 36, 37, 38, 39, 40, 41, 42, 43, 44, 45, 46, 47, 48, 49, 50, 51, 52, 53, 54, 55, 56, 57, 58, 59, 60, 61, 62, 63, 64, 65, 66, 67, 68, 69, 70, 71, 72, 73, 74, 75, 76, 77, 78, 79, 80, 81, 82, 83, 84, 85, 86, 87, 88, 89, 90, 91, 92, 93, 94, 95, 96, 97, 98, 99, 100

NAGPUR MUNICIPAL CORPORATION,
TRANSPORT DEPARTMENT, NAGPUR.

On 02 June 2022 from 11:00 am onwards on our website - www.srauctioneers.co.in The following material will be sold by E-auction. Scrap city buses Tata/Ashok Layland/ Eicher make total 81 nos. Note - (1) Inspection @ Plot No. 6 & 7, Near Pralhad Anand Lown, Durga Mata Mandir, Teka Naka, Kamptee Road, Nagpur - 440026, Opposite Sayona Public School, Teka Naka, Kamptee Road, Nagpur - 440026 and MMC Odra Naka Khapri, Wardha Road, Nagpur (2) RCTC cancelled & will not be handed over. (3) Participation Fee & related documents to be submitted with Auctioneer by 01 June 2022 at 5:00 pm. For details visit www.srauctioneers.co.in



BEFORE THE HON'BLE DEBTS RECOVERY TRIBUNAL, 2ND FLOOR, 'B' BLOCK, C.G.O. COMPLEX, SEMINARY HILLS NAGPUR

O.A.No. 752/2019

F.F. 30/06/2022

Union Bank of India

VERSUS

SHRI RAJESH S/O MADHAORAO BRAHMANKAR & OTHERS

To,

1. Shri Rajesh S/o Madhaorao Brahmankar, R/o Pushpalaxmi Apartment, Near Ambedkar Bank, Laxmi Nagar, Nagpur-440022

2. Mrs. Nita W/o Rajesh Brahmankar, R/o Pushpalaxmi Apartment, Near Ambedkar Bank, Laxmi Nagar, Nagpur-440022

Defendants

NOTICE BY PAPER PUBLICATION

1. WHEREAS the above named applicant/Appellant has filed the above referred application/Appeal in this tribunal.

2. WHEREAS the service of summons/Notice could not be effected in the ordinary manner and whereas the application for substituted service has been allowed by this Tribunal.

3. You are directed to appear before this tribunal in person/s or through an advocate and file written statement/say on 30/06/2022 at 10-30 a.m. and show cause as to why the reliefs prayed for should not be granted.

4. Take Notice that in case of default, the application/Appeal shall be heard and decided in your absence.

Given under my hand and seal of the Tribunal on this 13 day of May 2022

at Nagpur

SEAL

Signature of the Registrar.

FORM A

PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF COPPERTUN BREWING PRIVATE LIMITED

RELEVANT PARTICULARS

1. Name of Corporate Debtor	COPPERTUN BREWING PRIVATE LIMITED
2. Date of Incorporation of Corporate Debtor	03-07-2015
3. Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies-Bilaspur, Chhattisgarh
4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U15531CT2015PTC001797
5. Address of the registered office and principal office (if any) of Corporate Debtor	H.No. 962/3, 'Prem Bhawan' Panchsheel Nagar, Raipur, Chhattisgarh- 492001 IN
6. Insolvency commencement date in respect of Corporate Debtor	12-05-2022
7. Estimated date of closure of insolvency resolution process	07-11-2022
8. Name and Registration number of the insolvency professional acting as Interim Resolution Professional	Rahul Mishra Reg. No.: IBBI/IPA-001/IP-P02556/2021-2022/13880
9. Address & email of the interim resolution professional, as registered with the board	Rahul Mishra & Associates, Chartered Accountant, Mishra Bhawan, Tatyapara Chowk, Behind Shivaji Statue, Raipur, Chhattisgarh- 492001 Email: rahulmishrac@gmail.com
10. Address and e-mail to be used for correspondence with the Interim Resolution Professional	Rahul Mishra & Associates, Chartered Accountant, Mishra Bhawan, Tatyapara Chowk, Behind Shivaji Statue, Raipur Chhattisgarh 492001 Email: cirp.cbpl@gmail.com
11. Last date for submission of claims	26-05-2022
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	Not Applicable
13. Names of insolvency professionals identified to act as authorised representative of creditors in a class (three names for each class)	Not Applicable
14. (a) Relevant forms available at (b) Details of authorized representatives are available at:	(a) Weblink: https://ibbi.gov.in/home/downloads (b) Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal, Cuttack Bench has ordered the commencement of a corporate insolvency resolution process of the COPPERTUN BREWING PRIVATE LIMITED on 12-05-2022.

The creditors of COPPERTUN BREWING PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 26-05-2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [specify class] in Form CA: Not Applicable

Submission of false or misleading proofs of claim shall attract penalties.

Rahul Mishra

Date: 14.05.2022 Interim Resolution Professional for Coppertun Brewing Private Limited

Place: Raipur Reg. No.: IBBI/IPA-001/IP-P02556/2021-2022/13880

Classifieds

MATRIMONIAL

BRIDE WANTED

HINDU

Wanted good looking, educated, homely girl for a good looking north malabar Hindu Thiyya boy aged 41 (171cm , legally divorced with no issues,TTI in Indian Railways) Mob +919947107355

0050196793-1

IMPORTANT

Whilst care is taken prior to acceptance of advertising copy, it is not possible to verify its contents. The Indian Express (P) Limited cannot be held responsible for such contents, nor for any loss or damage incurred as a result of transactions with companies, associations or individuals advertising in its newspapers or Publications. We therefore recommend that readers make necessary inquiries before sending any monies or entering into any agreements with advertisers or otherwise acting on an advertisement in any manner whatsoever.

READ Express

CAREERS

Every THURSDAY in

The Indian Express,

The Financial Express

and Loksatta



Canara Bank

SyndicateBank

Regional Office – II Nagpur 1st Floor, 90, Canal Road Ramdaspath, Nagpur - 440010

Tel: 0712-2442441, e-mail:.ronag2rec@canarabank.com

E-Auction Date - 15.06.2022 at 11:30 AM TO 01:30 PM

E-Auction Sale Notice for Sale of Immovable Properties

E-Auction Sale Notice for Sale of Immovable Properties under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable properties mortgaged/charged to the Secured Creditor, the constructive/physical possession of which has been taken by the Authorized Officer of Secured Creditor, will be sold on “As is where is”, “As is what is”, and “Whatever there is” basis on 15.06.2022 between 11:30 am to 01:30 pm for recovery of belowmentioned dues of the Secured Creditor from respective borrower/guarantor mentioned below.

Sr. No.	Name of borrower	Branch	Total dues + Interest cost etc thereon	Description of property to be sold	Possession Constructive /Physical	Reserve price in Rs	Earnest money Deposit	Encumbrances
1.	SHRI SAPTASHREE SHRIKUMAR SANYAL FLAT NO F-6, PLOT NO. 39 & 40, RAMGIRI APARTMENT, AKASHWANI ROAD, HAVELI GARDEN, TAH & DIST – CHANDRAPUR - 442401	CHANDRAPUR-II	Rs 12,39,262.21/- (Rupees Twelve Lakhs Thirty nine Thousand Two Hundred Sixty two And Paise Twenty one Only)	Flat No. F-6 on First Floor of Ramgiri Apartment, built up area 41.16 sq. mtrs (443 Sq. Ft) constructed on Plot no 39,40,T.S.No 10, Survey No 3 at Mouza Govindpur Rith, total admeasuring about 602.86 sq.mtrs. along with 6.25% undivided share, Tah & Dist- Chandrapur 442401 & Bounded as :North – Flat No. F-3 South- Flat No. F-4 East- Stairs West- Flat No. F-5	Symbolic	Rs 13,00,000/- (Rupees Thirteen Lakhs Only)	Rs 1,30,000/- (Rupees One Lakh thirty Thousand Only)	Not Known
2.	SHRI SURAJ MURTHY PULAPRTHY (BORROWER) 314 BA PETORL PUMP, JANATA COLLEGE YANG RESTO., SAIBABA WARD 73,CHANDRAPUR 442401 SHRI SURAJ MURTHY PULAPRTHY (BORROWER) SIDDHIVINAYAK APARTMENT,CIVIL LINE, CHANDRAPUR 442401 RAJANIPRIYA SURAJMURTHY PULLAPARTHY (GUARANTOR) 105 SIDDHIVINAYAK APPARTMENT, OPPOSITE KOTPALLIWAR PETROL PUMP, CIVIL LINES NAGPUR ROAD,CHANDRAPUR 442401	CHANDRAPUR-II	Rs 34,84,035.28/- (Rupees Thirty four Lakhs Eighty four Thousand Thirty five And Paise Twenty eight Only)	Residential flat No.204 on the first floor in Siddhi Vinayak Apartment admeasuring RG 51.93 sq.mt space and super buildup area 88.25 sq.mt., Survey No. 112/1GH2, mouje devai govindpur raiyyatvari, T.S. No. 11, Tahsil and District Chandrapur Boundaries: East- House of Shri Jivtode West- House of Shri Bendre North- Central Railway Line South- Workshop of Shri Pattiwar	Symbolic	Rs 23,00,000/- (Rupees Twenty three Lakhs Only)	Rs 2,30,000/- (Rupees Two Lakh Thirty Thousand Only)	Not Known
				Residential flat No. 306 on the second floor in Siddhi Vinayak Apartment admeasuring RG 47.94 sq.mt space and buildup area 69.67 sq.mt., Survey No. 112/1GH2, mouje devai govindpur raiyyatvari, T.S. No. 11, Tahsil and District Chandrapur Boundaries: East- Layout Plot No. 66/1, 66/2 Building of Shri Jivtode and open space West- Building of Shri Bendre North-Central Railway Line South- Workshop and road	Symbolic	Rs 18,00,000/- (Rupees Eighteen Lakhs Only)	Rs 1,80,000/- (Rupees One Lakh Eighty Thousand Only)	Not Known
3.	M/s Balaji Suppliers & Transport Prop- Shri. Bhaskar Nagaiah Bollu R/o Sasti Road, Near Water Tank, Kamgar Nagar, Rampur, Tahsil- Rajura, Chandrapur-442401	CHANDRAPUR-II	Rs 19,38,158.87/- (Rupees Nineteen Lakhs Thirty eight Thousand One Hundred Fifty eight And Paise Eighty seven Only)	A diverted land admeasuring area 157.50 sqmtr of layout plot no 73 out of diverted survey no 59, Mouza –Rampur, alongwith construction of house with construction area 100.37 sqmtr having property no 737 in the record of Gram Panchayat Rampur, Tahsil-Rajura, District – Chandrapur and bounded as : North-9 mtr wide lay out road South-Layout plot no 57 & 58 East-Layout plot no 74 West-Layout plot no 72	Symbolic	Rs 19,00,000/- (Rupees Nineteen Lakhs Only)	Rs 1,90,000/- (Rupees One Lakh Ninety Thousand Only)	Not Known
4.	PRAKASH NANAJI BHOMALE(BORROWER) AT-DHANORA, POST-BHANKHEDA, TAHDIST WARDHA 442304 SHANTA PRAKASH BHOMALE (CO-BORROWER) H NO 40, AT-DHANORA, POST-BHANKHEDA, TAHDIST WARDHA 442304 JAYKUMAR PRAKASHRAO BHOMALE (GUARANTOR) AT BARBADI,TAH WARDHA 442001	BARBADI	Rs 7,87,618.84/- (Rupees Seven Lakhs Eighty seven Thousand Six Hundred Eighteen And Paise Eighty four Only)	House No. 235, Ward No. 03, Admeasuring about 2790 Sq. ft, Mouza Dhanora& construction thereon Post- Bhankheda, Tahsil & District Wardha – 442304 & Bounded as : NORTH – Ananda Thakre SOUTH – Pundalik Bhomle EAST- Road WEST- Shyamrao Kawade	Symbolic	Rs 15,50,000/- (Rupees Fifteen Lakhs Fifty Thousand Only)	Rs 1,55,000/- (Rupees One Lakh fifty five Thousand Only)	Not Known
5.	RAJU DEVRAO NIKURE (BORROWER) AT-DHANORA, POST-BHANKHEDA, TAHDIST WARDHA442304 KALPANA RAJU NIKURE (CO-APPLICANT) AT-DHANORA, POST-BHANKHEDA, TAHDIST WARDHA442304 ANIL UDEBHANJI TAKSANDE (GUARANTOR) AT-DHANORA, POST-BHANKHEDA, TAHDIST WARDHA - 442304	BARBADI	Rs 6,24,265.74/- (Rupees Six Lakhs Twenty four Thousand Two hundred Sixty five And Paise Seventy four Only)	SMT of the House no. 42, ward no.1 of Mauza Dhanora admeasuring 992 sq.ft, and construction thereon, Post Bhankheda Tah Dist-Wardha 442304 Bounded as: To the East-Road To the West-Field To the North- Gangadhar Moharile To the South-Keshav Moharile	Symbolic	Rs 8,50,000/- (Rupees Eight Lakhs Fifty Thousand Only)	Rs 85,000/- (Rupees Eighty five Thousand Only)	Not Known
6.	MRS NILIMA RAJESH WANKHEDE (BORROWER) Address 1: Shop No. B3-207, on second floor, Situated out of B wing, Building No 03 DREAMZLAND BUSINESS PARK, Bargaon, Pragane Nandgaon-peth,Taluka and District Amravati 444602 Address 2: SARASWATI NAGAR,NEAR TUKDOJI MAHARAJ MANDIR, VMV AMRAVATI 444604	AMRAVATI	Rs 29,38,062.80/- (Rupees Twenty nine Lakhs Thirty eight Thousand Sixty two And Paise Eighty Only)	Shop No. B3 207 Carpet Area 40.46 Sq.mt and built up area 42.85 sq.mtr on second floor, Situated out of B wing, Building No 03 in commercial complex known as DREAMZLAND BUSINEES PARK, Gut No. 119,144,134,142,139,87,140, 138, 88,87,133,135, Mouze Bargaon, Pragane Nandgaon-peth, Taluka and District-Amravati 444602 & Bounded as : North – Shop No.B3 205 South- Shop No.B3 209 East- Shop No.B3 208 West- 2.4 mtr wide passage	Symbolic	Rs 9,00,000/- (Rupees Nine Lakhs Only)	Rs 90,000/- (Rupees Ninety Thousand Only)	Not Known
7.	SHAIKH TABISH SHAIKH ABBAS (BORROWER) CHIKHALI ROAD NEAR RAILWAY STATION SIDDHATH NAGAR MURTZAPUR, DIST AKOLA AKOLA 444107 AKILA BI SHAIKH ABBAS (BORROWER) NEAR MARI MATA MADIR SATION VIBHAG MURTIZAPUR, AKOLA 444001 AZEEM KHAN RIYAZ KHAN (GUARANTOR) NAAL SAHAB CHOWK NEAR DEEPAK CHOWK URDU PRESS KOTHARI BAZAR AKOLA 444001	AKOLA-II	Rs 19,36,589.99/- (Rupees Nineteen Lakhs Thirty six Thousand Five Hundred Eighty nine And Paise Ninety nine Only)	Residential flat No.104 on the first floor in the complex named as Noor Heights admeasuring 74.36 sq.mt on plot no. 42, 43 and 44 of ward no.2 having property no. 5029, 3960, 3960/1 gowardhan nagar, F.S No. 3/3, Mouje Tapalabad, Tah and Dist Akola Boundaries: East- Flat No 101 and 107 West- Open space North- Flat No 105 South- Flat No 103	Symbolic	Rs 13,00,000/- (Rupees Thirteen Lakhs Only)	Rs 1,30,000/- (Rupees One Lakh Thirty Thousand Only)	Not Known
8.	MRS AFSANABANO ARSHAD SIDDIQUI (BORROWER) ADDRESS 1- FLAT NO 201, NEAR SAI NAGARI SAI APARTMENT, WARD NO 9,TALUKA - WANI, DISTRICT-YAVATMAL 445304 ADDRESS 2 – PLOT NO. 63-B, GAT NO. 86/2,87, SAI NAGARI, MOUZA- LALGUDA,TALUKA-WANI, DISTRICT-YAVATMAL 445304 MR MIYAKHAN HAYATKHAN PATHAN (BORROWER) ADDRESS - GURU NAGAR, WARD NO 4 ,NEAR KALE HOSPITAL, TALUKA – WANI, DIST YAVATMAL- 445304	WANI	Rs 13,92,788.52/- (Rupees Thirteen Lakhs Ninety two Thousand Seven hundred Eighty eight And Paise Fifty two Only)	PLOT NO. 63-B, GAT NO. 86/2,87,ADMEASURING ABOUT 112.50 SQ. MTR , MOUZA- LALGUDA, TALUKA-WANI, DISTRICT-YAVATMAL 445304 & Bounded as : North – GOVT. ROAD South- PLOT NO. 72-A East- PLOT NO 64-A West- PLOT NO 63-A	Symbolic	Rs 18,00,000/- (Rupees Eighteen Lakhs Only)	Rs 1,80,000/- (Rupees One Lakh Eighty Thousand Only)	Not Known
9.	MAJAJ AHEMAD SIDDIQUE (BORROWER) ADDRESS 1-180,14/9, MOMINPURA, WANI 445304 ADDRESS 2- NEAR KALE HOSPITAL GURU NAGAR, WARD NO 2 TQ WANI DIST YAVATMAL 445304 ADDRESS 3- PLOT NO 60-PART, SURVEY NO 42/1, DAMLE FAEL, CHIKHALGAON, WANI, DIST YAVATMAL 445304 AYESHMA BANO MAJAJ SIDDIKI (BORROWER) ADDRESS 1- 180,14/9, MOMINPURA, WANI 445304 ADDRESS 2- NEAR KALE HOSPITAL GURU NAGAR, WARD NO 2 TQ WANI DIST YAVATMAL 445304 ADDRESS 3- PLOT NO 60-PART, SURVEY NO 42/1, DAMLE FAEL, CHIKHALGAON, WANI, DIST YAVATMAL 445304	WANI	Rs 10,67,630.35/- (Rupees Ten Lakhs Sixty seven Thousand Six Hundred Thirty And Paise Thirty five Only)	Southern side portion of PLOT NO. 60 admeasuring about 136.62 Sq. Mtrs. SURVEY NO. 42/1, DAMLE FAEL, CHIKHALGAON, WANI, DIST - YAVATMAL – 445304 & construction thereon & Bounded as : North – Plot no. 58 South- Remaining part of same plot East- Layout Road West- Openspace	Symbolic	Rs 12,00,000/- (Rupees Twelve Lakhs Only)	Rs 1,20,000/- (Rupees One Lakh Twenty Thousand Only)	Not Known

For detailed terms and conditions of the sale, please refer to the link provided in Secured Creditor's website i.e. www.canarabank.com

Place: Nagpur
Date :13.05.2022

-SD-
AUTHORISED OFFICER
CANARA BANK



indianexpress.com



For me stories don't end with coverage.

Inform your opinion with comprehensive analysis.

The Indian Express.

For the Indian Intelligent.

NAGPUR

आईपीएल में 6500
रन बनाने वाले
पहले बल्लेबाज बन
विराट कोहली

**मध्यक्रम अच्छा प्रदर्शन करे तो खुलकर
तल्लेबाजी कर सकते हैं शशिभर : गानगकर**

-

चेन्नई स्थित ब्रावो के स्टूडियो साहसिक के खिलाफ आंकड़े काफ़ी अच्छे हैं। ब्रावो ने टी20 में हर बार क्रिकेट की परेशानी में मदद की है। ब्रावो कुल तीन बार साहा को अपना शिकार बना चुके हैं, जबकि उनकी 36 गेंदों पर साहा ने 100 के स्ट्राइक रेट से 36 रन बनाए हैं। वहीं लैरिड मिलर का ब्रावो के खिलाफ ट्रैक रिकॉर्ड ज़रूर प्रभावित करने वाला नहीं है। ब्रावो ने कुल चार महंगा मिलर को प्रवेलियम में भेज चुके हैं। वहीं उन्होंने 16 पारियों में 114 की 84 गेंदों का सामना करते हुए

क्वार्टर फाइनल में

नई दिल्ली, 14 मई
(एजेंसियां) - दो बार को एशियाई वैंपियन फुटबल की पुराने नतीजे ने तुर्की के हलवां तुर्कान को आर्योपम मीलता विश्व मुकेशवो वैंपियनरिप के 12वें सुरुवात में शुक्रवाक को एकरतका जौत के सख क्रॉडर फाइनत में प्रवेश कर लिता जयिक दोहोरो ओलीकल को कोय पदक विजिता बारातुवा मुकेशवो लसलीना बोरोगेलिन (70 फीटा) का सफर हलवां प्री-क्रॉडर फाइनत में समाप्त हो गिया।
तुर्कान ने जहां 81 फीटा बारा वार्ग के प्री-क्रॉडर फाइनत में वर्ग में हंगरी को तिथिया नतीजा को 5-0 से हरावा जयिक लसलीना को फेयर सॉट टूरमेंट में 1वोक्ति गान्या के हाथो 1-4 से अजयवलिता हरा मिलता। इस वैंपियनरिप में इस सफर का क्र

दूसरी तरफ महाराष्ट्र शासना भा इस्तीमज मी पावरले के दौरान सबसे ज्यादा 6 विकेट लेने वाले ऑफ स्पिनर हैं। वहीं पारी के अंतिम क्षणों में भी उनका इकॉनमी लाना जवाब है। 16 से 20 ओवरों के बीच प्रधानता ने गेंदबाजी करते हुए महज 6 रन प्रति ओवर के हिसाब से ही रन खर्च कर पाए हैं। कंजूसी के मामले में उनसे आगेने कोलकाता नाइट राइडर्स के सुनील नारायण हैं जिन्होंने इस अंतराल में 4.6 का इकॉनमी से रन खर्च किए हैं। यशित खान ने इस अवधि में 6.5 का इकॉनमी से रन खर्च किए हैं।

पहुंचीं पूजा रानी, र

श्रेयस अय्यर केकेआर के एक महत्वपूर्ण खिलाड़ी हैं जिस भी टीम के लिये खेले उसके लिये महत्वपूर्ण रहे हैं। देखना अच्छा है कि बैटिंग का सारा बोझ श्रेयस के ऊपर न पड़े। नीतीश राणा और रिकू सिन्हा के हालिया प्रदर्शन को देखते हुए वह आजादी के साथ बल्लेबाज

जीवन में केकेआर के लिये विकसित हो रहे हैं। केकेआर अध्यक्ष महेश आहिर ने बताया कि केकेआर ने अतीत में राष्ट्रीय स्तर पर अनेक प्रतियोगिताओं में भाग लिया है। उन्होंने कहा कि केकेआर ने अतीत में राष्ट्रीय स्तर पर अनेक प्रतियोगिताओं में भाग लिया है। उन्होंने कहा कि केकेआर ने अतीत में राष्ट्रीय स्तर पर अनेक प्रतियोगिताओं में भाग लिया है।

कर सकते हैं। सुनील गावस्कर बल्लेबाजी कर सकते हैं। पूर्व भारतीय क्रिकेटर मोहम्मद कैफ ने कहा। कोलकाता के कप्तान दबाव झेल जाते हैं और वह केकेआर पर सही दिशा में ले जा सकते हैं। क्रिकेट लाइव पर बात कर हुए कैफ ने कहा, श्रेयस अय्यर उच्च श्रेणी के बल्लेबाज हैं। दबाव में खेलना पसंद कर और लगातार रन बनाना जानते। वह संकी और प्रभावी परियार खेल सकते हैं। वह एक बेहतर रन बल्लेबाज हैं और अपनी बल्लेबाजी केकेआर को सही दिशा में रख सकते हैं। कैफ ने इसी दौरान लोयड स्पिन्ग गेंदबाजी के खिलाफ अय्यर की समस्याओं पर भी बात की। कैफ ने कहा, श्रेयस की प

कमजोर हैं। वह लोग-स्मिन के बहुत अच्छा नहीं खेलेते और फ्लास्ट में फंस जाते हैं। लोग-स्मिन के खिलाफ एक भारतीय बल्लेबाज को लगातार मुश्किलें आकार्यजनक हैं। उसी सत्र में मैं उन्हें कई बार लो-स्मिन पर धर दिया। वह चाहे रीज बिजोनो हो, राहुल चक्र हों या कुलदीप यादव, हर किसी ने उन्हें पराजित किया है लेकिन वह कभी उनके आयर निकलने के बारे में नहीं सोचते। इसके बजाय वह बल्लेबाज खेलते के चक्र में अपने-आपमें घूमना पसंद करते हैं। मेरे हिसाब से उन्हें इस जगह बहुत सुधार करने की जरूरत है। इसी समय, श्रेयस के अंदर कई सारी खामियां हैं जो उन्हें एक अच्छा बल्लेबाज बनाते

क्वार्टर फाइनल में पहुंचीं पूजा रानी, राउंड 16 में हारी लवलीना

युष्माकामना संस्था लिख चुके थे। प्रथम पत्रन ने लिखा कि वह प्रवेश से रायदुह के बड़ेबाजी और पैसों में उनकी ऊर्जा के प्रवेश से है। यह पहली बार नहीं है जब रायदुह ने संस्था की घोषणा की। 2019 में भी रायदुह ने कुछ ऐसा ही किया था और फिर उस भी आए थे। रायदुह ने मुंबई के साथ कुछ मिलाकर पाँच की जीती है। उसने अगर सच कहें, जिनके नाम छह आईएफएल 2019 से 2013, 2015 और 2017 में रहे हुए आईएफएल पर कब्जा बिक 2018 और 2021 में उन्होंने यह महत्वपूर्ण खिताब जीता था। किफ्टे लीग (आईसीएल) का कारनामा वह 2008 और 2009 में हिस्सा नहीं थे। रायदुह ने 187 गेंदों में 28 अंपाईत और एक रन से 4187 रन बनाए हैं।

नई दिल्ली, 14 (एजेंसियाँ)। दो बार को एशिया चैंपियन भारत की पूजा राणी ने के शहर इस्लामाबाद में जारी 40वीं महिला विश्व मुक्केबाजी चैंपियन के 12वें संस्करण में शुक्रवार एकतरफा जीत के साथ ऊपर फाइनल में प्रवेश कर लिया जब दोबोरो ओलिंपिक की कोस्य पदवी प्राप्त करी। भारतीय मुक्केबाज लवली बोरोगोन (70 किग्रा) का सफेद हलार्क प्री-क्वार्टर फाइनल में सफेद हो गया।

पूजा ने जहाँ 81 किग्रा में के प्री-क्वार्टर फाइनल में पदवी के तिम्बिया नागी को 5-0 से हराया वहीं लवली को केपर चांस की सिंडी नगाम्बा के हाथों 1-4 अग्रिमता में हार मिली।

चैंपियनशिप में इस साल भारत



पहली हार है।

पूजा ने अपने स्वभाव के सावधान शुरुआत को और मीकों पर सटीक मुठे लड़ने पहले राउंड में सभी को प्रभावित किया। दूसरे राउंड पूजा ने अपना अच्छा प्रदर्शन रखा और एक बार फिर पूरे साथ आगे आई। पूजा सोमवार काउंटर फाइनल में ऑस्ट्रेलिया



जैसिका बागले से पिछे हासिल करके पहले ही पहुंच गई हैं। यह मुकाबला पूजा देश के लिए कम से कम एक पदक पक्का कर सकता है, पहले, तखलीना पहले लगातार रिंग में घूमती और इस दौरान कुछ मारे। वह बाउट को गिन नजर आ रही थी और



हैं। जो वर्षीय-8 में जाता जातकर कम कांस्य है। इससे राउंड में नंबर आई अस्टीक पंच तय करती अपनी लंबी

निःस्वार्थी होने और ख़राब फॉर्म से
जूझने में फर्क होता है : बेयरस्टो

में भी यह देखकर कि गेंद के स्टंप्स टकराने के बावजूद नहीं गिरी। अगर मैं नाजुक मोड़ पर ऐसे घटित होती हूँ वह जब वॉर्नर जैसा बल

गण था
असिहत्या
के चीजें
तब
नेवाज
द ज़्यादा
येद बहल

ह, चूँकि मेरे
पर हुआ था
उठकरने के
ए। अगर
ए सब चीजों
ए इस वॉनर
हो जो कि
हो। अगर
व्यादा थी पर
र हो सकता

आउट का
और सेंजु सैमस
शुरू कर दिया
उन्हें मजबूरन
पड़ा। मैच के
स्टैंड को तबनी
स्थिति में महद
आउट और स्
नियमों के मुता
आउट कारर दे
का स्टैंड से
हालाँकि एलई

चमकती
पर दोनें
जाते हैं, लेकिन
वैठ भी हु
ऐसा ही हु
खांचे से
लिए बचने
गोपस बैठ
वाँरि
अंडम में
साधा ही
के दौरान
और आप
ही और उ
मिस्त्रल मा
दौरान उ
शिकायत
नहीं कर
निकायत
नहीं करत
जहाँ स्थ
है।

जब एक या दोनों बेसम प्याङ्गोस्टोन् खान्चे से हट करके वह वापस स्टोन् में आते हैं। बुधवार को कुछ गंगा, बार्ना गिरी स्टोन् के कल आते, कुछ पल के भी गरी।	जब मेघ के बाद चट्टीले नदी किम्टु उनको उन्हीन कल, आप टोँग कल पश्रम करके नपनी किम्टु खुद बनाते जु भाग्य मे साथी को दो के साथ बातचीत के निक, पिसरत त करते हैं जब गंव दिसन और वह तब भी करते हैं जब गंव दिसन यह उन चीजों में है जमीन में जाम हो गए	१ (एक चैलें होने पहले आई आई १३६ १३७ ११७ ११८ लिए सोच सोच ६६ बेयर खरा मैं मैं उ
--	---	--

हूयें, 14 मई (सिमा)। रॉबल ब्रेन वंगलर के एक मैच में अपने से जॉनी बेयरटो के एगल 2012 के ई आठ पारियों में 14 रन दे, जबकि स्ट्रुट डे रिफ 104 रन दे। उन आंकड़ों को देख लें। ला यकाता है कि बेयरटो यह ट्रान्समिट शायद खराब या रहा है। यह बल्लेबाज खुद ऐसा

मल्लु के खिलाफ मैच में 29 रन दे, फल-निष्ठाऊ पारी खेलने दो ने कहा, निःस्वार्थी होने पर फल होने में मुर्क होता है। मैं को समझा है कि मुझे जो भूमिका दी जा पा टीम के लिए खरा उतरा। मैं को समझना बनाया था और अब मैं

कर के हैं।
हैं।
पर लीर
नीर
है,
इस
मिम

[illegible]

8	3	1	6	7	5	2	9
6	1	9	2	8	7	4	3
9	2	4	3	5	1	6	8
2	4	7	5	3	8	9	6
5	9	2	1	6	3	7	4
3	7	8	4	9	2	1	5
1	8	5	7	4	6	3	2
4	6	3	8	1	9	5	7
7	5	6	9	2	4	8	1

ब ए

क घोषणा

है (कार्यक्रम अखिलियों के लिए नमूना शोध
लि. 2016 के विधिवन 6 के अखिल)

क के लेनदारों के ध्यानार्थ

विवरण

नियंत्रण बजट प्रगति रिपोर्ट

अप्रैल 2016

अप्रैल 2016 कम्पनी-ज-लिमिटेड, फ़र्लीसगढ़

31.03.2016 6570001297

एएफसी एशियाई कप

-

हूँसरे समसमेधाना रन बनाये बावले खिलौनाई प
हरे। रजस्थान संरक्षक उनकी पसंदीदा भ
पिछली टीलों में रॉयल है, जिनके पिछला उ
उन्होंने 12 मैचों में 134.18 के स्ट्राइक रेट र
ये 530 रन बनाए हैं। पिछली बार जब वह र
ब्रेवों में स्ट्रेटियम में खेले थे, तो उन्होंने
मुंबई इंडियंस के खिलाफ भी 60 गेंदों में
नाबाद 103* रन बनाए थे। स
रजस्थान के सलामी बल्लेबाज ईंग्लैंड र
के जस बटलर ने स्ट्राइक रेट के 12 मैचों र
में 149.88 के स्ट्राइक रेट से सर्वाधिक र
625 रन बनाए हैं। हालांकि पिछली कुछ र

इस मैच में उनसे एक बड़ी पारी मिली। पिछली बार जब वह इंडियन में खेलते थे, तब उन्होंने के खिलाफ 61 गेंदों में 103 रन बनाए। राजस्थान के कप्तान संजु सैमसन ने 155.71 की स्ट्राइक रेट के साथ 327 रन बनाए हैं। उन्होंने सिस्नरों के खिलाफ सबसे अधिक गेंदें लगाए हैं।

बनाए हैं। तीसरे नंबर पर है उनका स्कोर 34 रहा है। राजस्थान के 20 में उन्होंने 28 गेंदों में सर्वश्रेष्ठ आँधीपूल नर बिजयें चार चौके और दो छके।

राजस्थान के 20 बल्लेबाज शरयती फार्म में रहा है अच्छी फार्म में 20 में 68 रनों का पंजाब क्रिकेट के खिलाफ स्कोर पीछ कर पाया स्थित के खिलाफ 20 में 68 रनों के खिलाफ 165 को रन बनाए हैं।

उत्तर प्रदेश के गेंदाबाजों में से एक मों में रनों सबसे अधिक उनके नाम सर्वश्रेष्ठ इकट्ठा सर्वश्रेष्ठ गेंदाबाजी और स्कोर 187 दवाई है।

पर पदोन्नत होने के लिए 52.41 और 27.54 फुटलाफ पिछले मैच में 54 नुका का अपना कोर बनाया था, छह छक्के शामिल। वर्षायें सलामी के शब्दाव वापसी के लिए। मरवाली को 41 नुका से ही हरा दिया, एक 189 नुका का है। इस सीजन में मैं उनमें शामिल हो चुका हूँ। इस सीजन में 33 नुका के बलिष्ठ।

8	एशियाई कप
9	223 दुर्लभित को
10	स्थानांतरित किया
11	इस बारे में एशियाई
12	परिचय (एफएसी)
13	मिंट की स्थानीय
14	संलग्नित थे शनिवार
15	की। उन्होंने कहा,
16	9 मलयाली के
17	मिनी आयोजन समिति
18	यु प्रती तरह एशियाई
19	योगितता आयोजित
20	सकती है। एफएसी,
21	स्टॉकस (सीएफए)
22	नीय आयोजन
23	के बीच बतानी के
24	नी आयोजन समिति
25	क वयान में कहा गया
26	स एशियाई कप
27	को एक नए शहर में
28	किया गया, जिसकी
29	दूरी की जाणगी।

[illegible][illegible]